

**Central Administrative Tribunal
Principal Bench**

OA No. 3409/2016

New Delhi this the 18th day of October, 2016

**Hon'ble Mr. Justice M.S. Sullar, Member (J)
Hon'ble Dr. B.K. Sinha, Member (A)**

Vijay Rawat
S/o Sh. Nandan Singh Rawat,
Age 40 years, Enforcement Officer
(Under Suspension)
House No.512, Block-C,
New Generation Mapple Appt.,
Gazipur, Tehsil: Zirakpur,
Distt: Mohali-160103 - Applicant

(By Advocate: Mr. S.K. Khanna)

VERSUS

1. Union of India through Secretary,
Ministry of Labour & Employment,
Shram Shakti Bhawan, Rafi Marg,
New Delhi-110001
2. The Central Provident Fund Commissioner,
EPF Organization
(Under Ministry of Labour & Employment)
Bhavishya Nidhi Bhavan,
14, Bhikaji Cama Place,
New Delhi-110066
3. Regional Provident Fund Commissioner,
EPF Organization,
SCO No.4-7, Sector-17D
Chandigarh-160017 - Respondents

(By Advocate: Mr. Gyanendra Singh)

ORDER (Oral)**Justice M.S. Sullar Member (J):**

At the very outset, learned counsel for the applicant intends to withdraw the main OA to enable the applicant to file fresh OA in Central Administrative Tribunal at Chandigarh where main cause of action has arisen.

2. Therefore, the OA is hereby dismissed as withdrawn with the aforesaid liberty, as prayed for. No costs.

**(Dr. B.K. Sinha)
Member (A)**

**(Justice M.S. Sullar)
Member (J)**

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